

1995-96 and 1996-97 (till date) are as under:

(Rs. in crore)

Institution	1994-95	1995-96	1996-97
IDBI IFCI	Nil Nil	1079.00	Nil
ICICI SCICI	691.35	Nil	1250.00*
Ltd.	419.00	623.67	Nil
		473.00	674.00"

*Provisional figures

**Approximate figures

(c) All public issues including debt issues are required to be made in conformity with the guidelines of Securities and Exchange Board of India (SEBI) for disclosure and investors protection. SEBI has, with effect from March 1996, dispensed with vetting of offer documents for pure debt instruments offered by listed companies subject to certain conditions.

Vasectomy Operation of a 17 Year Old Boy in a Private Nursing Home

3540, SHRI K.M, KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a vasectomy operation of 17 year old boy in a private nursing home of Delhi without consent of patient and his parents has been reported on 14th August, 1996;

(b) if so, the details thereof;

(c) whether some instructions exist for private practitioners and nursing homes to issue prescription slips indication treatment given by them with charges to patients;

(d) if so, the details thereof;

(e) whether Government propose to take action against concerned nursing home; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) to (f) The information is being collected and will be laid on the table of the House.

Tourist Information Centres to Promote Buddha Circuit Scheme

3541. SHRI PREM CHAND GUPTA: Will the Minister of TOURISM be pleased to refer to the answer to Unstarred Question 978 given in the Rajya Sabha on 23rd July, 1996 and state:

(a) whether tourist information centres have been set up in India and abroad to promote tourism on Buddha Circuit Scheme; and

(b) whether Government have plans to develop these sites further?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Yes, Sir. The Department of Tourism, Govt. of India have a network of offices both in India and abroad to promote tourism to various destinations in India including those covered by the Overseas Economic Co-operation Fund (OECF) of Japan assisted project for the Buddhist Circuit in Uttar Pradesh and Bihar. The sites are under development through funds

provided by the OECF and the Government of India.

Licences for Blood Banks in Madhya Pradesh

3542. SHRI RAGHAVJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any representation has been received from the Government of Madhya Pradesh for insurance of licences for blood banks during the year, 1996;

(b) if so, the details thereof;

(c) what is the number of licences issued to the applicants;

(d) what are the reasons for delay in providing licences to the remaining applicants; and

(e) what steps are being taken by Government to ensure the prompt decision on the remaining cases of such applicants?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) to (e) During the year 1996, 8 licences for Blood Banks from the State of Madhya Pradesh were received for approval. In 4 cases the licences were approved. In the remaining 4 cases the licences could not be approved due to defects and deficiencies which have been communicated to the State Government.

Establishment of new Airports/Airstrips

3543. SHRI K.R. JAYADEVAPPA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the norms or factors required for establishing new airports/airstrips;

(b) whether Government propose to establish more airports/airstrips in Karnataka;

(c) if so, the details thereof;

(d) if not, the reasons therefore;

(e) whether the demand to establish such airstrip at Davangere is long pending;

(f) if so, the action thereof; and

(g) if not, the reasons thereof?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Development of new airports depends upon traffic potential, demand from scheduled airlines and availability of resources.

(b) and (c) Airports Authority of India has plans to develop an airport at Hassan for operation of 50 seater aircraft. Government of India has conveyed its 'no objection' to the State Government of Karnataka for construction of an airport at Devanhalli near Bangalore with the help of private parties.

(d) Does not arise.

(e) to (g) No, Sir. No airlines has desired to operate to/from Davangere.

Defence forces Airports

3544. SHRI MAURICE KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names and locations of airports which are under control of Defence forces;

(b) the amount spent so far by the D.G. of Civil Aviation for development work of these airports;

(c) whether flights other than those of Defence forces are being operated from these airports;

(d) whether these airports have lack of space in different lounges which leads to security risks; and

(e) if so, by when lounges at these airports are likely to be expanded?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) The names and location of defence airports where Airport Authority of India (AAI) maintains Civil Enclaves are as follows:— Agra, Allahabad, Gorakhpur, Kanpur (Chekeri) in Uttar Pradesh, Along, De-parijo, Tezu, Ziro in Arunachal Pradesh, Bikaner, Jaisalmer, Jodhpur in Rajasthan, Jorhat, Silchar, Tezpur in Assam, Jammu, Srinagar, Leh in J&K State, Bhuj, Jamnagar in Gujarat, Bagdogra in